

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CYTEC INDIA SPECIALTY CHEMICALS & MATERIALS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Person	Cytec India Specialty Chemicals & Materials Private Limited
2.	Date of Incorporation of Corporate Person	09 January 2012
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Companies Act / Registrar of Companies
4.	Corporate Identity Number	U24233MH2012PTC225865
5.	Address of The Registered Office and Principal Office of Corporate Person	Equinox Business Park, Tower-4, Unit 903, LBS Marg, Kurla West Mumbai – 400070
6.	Liquidation Commencement Date of Corporate Person	24 February 2023
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Krishna Chamadia Address: B-13, Anjani Complex, Parera Hill Road, Andheri East, Mumbai 400099 Email: krishna@sphereadvisory.com Mobile: 9833909615 Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220
8.	Last Date for Submission of Claims	26 March 2023

Notice is hereby given that the Cytec India Specialty Chemicals & Materials Private Limited has commenced voluntary liquidation on 24 February 2023

The stakeholders of Cytec India Specialty Chemicals & Materials Private Limited are hereby called upon to submit a proof of their claims, on or before 26 March 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. However, due to ongoing pandemic, we request all other stakeholders to preferably submit their claims by electronic means.

In order to get a copy of claim form, you may download the claim form from the website <https://ibbi.gov.in/home/downloads> (Sr. No. 4 Forms under the Insolvency and Bankruptcy Board of India (Voluntary Liquidation process) Regulations, 2017)

Submission of false or misleading proofs of claim shall attract penalties.

Krishna Chamadia

Regn No.: IBBI/IPA-001/IP-P00694/2017-2018/11220

01 March 2023, Mumbai

